2)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
APPLICATION NUMBER:

PETITION NUMBER : TCA/54, 55/CAA/2017

NAME OF THE DEMERGED CO : CONGRUENT SOLUTIONS PVT LTD

NAME OF THE RESULTING CO : CONGRUENT IT SERVICES PVT LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Venkatis waran

Pat

ORDER

Counsel for petitioner present and prayed time for submissions. No representation on behalf of the respondent. Put up on <u>06.07.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)

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